

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 51**

**TO BE ANSWERED ON THE 7<sup>TH</sup> DECEMBER, 2022/ AGRAHAYANA 16, 1944  
(SAKA)**

**MPF IN CHHATTISGARH**

**51 # SMT. PHULO DEVI NETAM:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) the quantum of funds allocated by the Central Government to the State of Chhattisgarh for Modernization of Police Force (MPF);**

**(b) whether it is a fact that the funds allocated in 2021-22 have been reduced by more than 50 per cent as compared to the year 2013-14;**

**(c) if so, the details of the funds allocated to the State of Chhattisgarh for MPF during last five years; and**

**(d) whether Government proposes to allocate budget as per the demand raised for modernisation of police force in view of problem of naxalism in Chhattisgarh?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a): 'Police' and 'Public Order' are State subjects as per the Seventh Schedule of the Constitution of India. However, the Central Government supplements the efforts of the State Governments towards equipping and modernizing their police forces, by providing financial assistance under the scheme of 'Assistance to States and Union Territories for Modernisation of Police (ASUMP)' [erstwhile scheme of Modernisation of**

**State Police Forces (MPF)]. The funds allocated by the Central Government to the Government of Chhattisgarh under this scheme for the current financial year, i.e., 2022-23, is ₹ 11.01 crore.**

**(b) and (c): The size of Central allocation has reduced in case of all the States as annual allocation for the scheme has decreased in recent years. This decrease is due to two main reasons. Firstly, since financial year 2015-16, funding for construction was discontinued when the share of States in divisible pool of taxes was increased from 32% to 42% on acceptance of recommendations of 14th Finance Commission and States were expected to allocate more funds for modernization of their police forces. Secondly, spending capacity of State police forces has remained low due to which, in subsequent years, scheme allocations have gone down. The details of total allocation of the scheme, the funds allocated to Chhattisgarh and funds released to the State during last five financial years and the current financial year is as below:**

(₹ in crore)

<b>Year</b>	<b>Allocation of the scheme</b>	<b>Allocation of Chhattisgarh *</b>	<b>Released amount to Chhattisgarh***</b>
<b>2017-18</b>	<b>769.00</b>	<b>11.87</b>	<b>2.02</b>
<b>2018-19</b>	<b>769.00</b>	<b>10.52</b>	<b>8.56</b>
<b>2019-20</b>	<b>811.30</b>	<b>9.72</b>	<b>8.35</b>
<b>2020-21</b>	<b>770.76</b>	<b>9.72</b>	<b>7.16</b>
<b>2021-22</b>	<b>620.45</b>	<b>9.72</b>	<b>5.44</b>
<b>2022-23</b>	<b>620.45</b>	<b>11.01**</b>	<b>--</b>

**\*Distribution of fund on the basis of a pre-decided Inter-State & UT Distribution formula is done after provisioning for incentives for police reforms, etc.**

**\*\* Despite inclusion of UTs, with the same allocations for the scheme, share of Chhattisgarh has increased with the updated inter-State & UT Distribution formula from the current year.**

**\*\*\* In each of the years, amount of funds released was less than allocated amount due to pendency of unspent balance with the State Government. No funds could be released during the current financial year to Chhattisgarh as on date, since unspent funds with the Government of Chhattisgarh is ₹ 30.61 crore (i.e., out of central releases : ₹ 15.46 crore and out of State share : ₹ 15.15 crore).**

**(d): In view of problem of naxalism in Chhattisgarh, under the Security Related Expenditure (SRE) scheme, the Central Government reimburses security related expenditure in Left Wing Extremism (LWE) affected districts relating to *ex-gratia* payment to the family of civilian/security personnel killed in LWE violence, training and operational needs of security forces, compensation to Left Wing Extremist's cadres who surrender in accordance with the surrender and rehabilitation policy of the State Government concerned, community policing, security related infrastructure for village defence committees and publicity material.**

**Further, under the scheme of Special Central Assistance (SCA) for most LWE affected districts, approved in the year 2017, funds are given to the most LWE affected districts to fill critical gaps in public infrastructure and services, which are of emergent nature and require immediate action.**

**Funds released to Chhattisgarh for these major schemes during the last 5 years and the current year are as below:**

(₹ in crore)

<b>Scheme</b>	<b>2017-18</b>	<b>2018-19</b>	<b>2019-20</b>	<b>2020-21</b>	<b>2021-22</b>	<b>2022-23 (as on 30.11.2022)</b>
<b>SRE (LWE)</b>	<b>92.75</b>	<b>54.53</b>	<b>120.81</b>	<b>140.61</b>	<b>136.82</b>	<b>133.35</b>
<b>SCA</b>	<b>40.00</b>	<b>266.67</b>	<b>266.64</b>	<b>114.00</b>	<b>140.00</b>	<b>7.50</b>

**In addition, 'Special Infrastructure Scheme (SIS) including construction of 250 Police Stations in LWE affected areas' was approved in the year 2017. The scheme has cost sharing ratio of 60(Centre): 40(State). It is being implemented on reimbursement basis and yearly allocations to States are not made. The Government approved the proposals received from Chhattisgarh under the Scheme for projects/works worth ₹ 24.00 crore during 2017-18 and ₹ 201.50 crore during 2019-20. Applicable advance of ₹ 13.00 crore and ₹ 23.62 crore had been released to the State Government during 2017-18 and 2019-20 respectively.**